

the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that by introduction of Rationalisation of Examination of Goods Trains on the Eastern Railway, there has been no basic change in the condition of goods trains running on that Railway ;

(b) if so, the reason as to why the Railway Board and Eastern Railway authorities are propagating the same; and

(c) if the answer to part (a) above in the negative, the facts and figures thereof ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) There has been an improvement in the running of goods trains in as much as by intensifying the train examination at originating points examination at intermediate stations en route has been eliminated and the trains are not required to stop at these stations on this account.

(b) Does not arise.

(c) On Eastern Railway intermediate train examination at Ranchi, Burdwan, Panagar, Jhajha, Gujhandi and Gaya has been eliminated.

Indian Standards Institution

4898. **SHRI BABURAO PATEL :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of a statement made in New Delhi on the 3rd January, 1969, by the Director General, Indian Standard Institution, wherein he said :--

"The Government is clipping our feathers. It was not willing to stick to the standards set by the Institution consumers awake or be cheated".

and advised the people to start a strong

consumer movement by becoming "angry young men".

(b) If so, Government's reaction to this statement;

(c) the number of instances and the industries concerned in which Government have not stuck to the standards set by the Institution ;

(d) in view of this attitude, whether Government propose to scrap the Indian Standards Institution ; and

(e) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Yes Sir. The speech delivered by the Director General, ISI on 3 January, 1969 on " Standardization and common man " has, however not been correctly reported as quoted in the question. The Director General did not say that the Government was not willing to stick to the standards set by the Institution. It is in line with the policy of the Government to promote a strong consumer movement in the country to check the unwarranted increase in the prices of essential commodities.

(c) There are no instances in the industry where the Government has refused to accept the standards set by the ISI.

(d) and (e). The ISI is doing valuable work and the Government Departments concerned and the Institution are fully cooperating in the preparation and implementation of Indian Standards. The question of scrapping the ISI does not arise.

Sewing Machine Factories

4899. **SHRI BABURAO PATEL :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of sewing machine factories, their locations, the capital invested

in each, the names of the Directors and collaborators of each and the annual production of each in quantity and value ;

(b) the licensed capacity and the actual production in the Third Plan and reasons why production targets were not fulfilled ;

(c) the amount of foreign exchange allowed annually to each unit during the last three years and the names of major components imported by them ;

(d) the amount of profit repatriated by each foreign collaborator annually during the last three years ; and

(e) the foreign exchange earned by each unit by exports annually during the last three years with names of countries ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A Statement containing the information on Sewing Machine Factories presently borne on the list of Dte. General of Technical Development, except the names of Directors, is laid on the Table of the House. [Placed in Library. See No. LT-584/68] Information regarding names of Directors is being collected.

(b) The licensed capacity and the actual production of Sewing Machines in the Organised Sector at the end of the Third Five Year Plan was 5,99,200 nos. and 4,30,000 nos., respectively. The reason for the short fall in production were due to non availability of imported raw materials/components and foreign exchange and the inadequate supply of indigenous raw materials.

(c) A Statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-584/69]

(d) Information is being collected and will be laid on the Table of the House.

(e) Firm-wise export statistics are not being maintained.

The Total foreign exchange earned, by exports during the last three years with the name of the countries is as follow :--

Year	Value in lakhs of Rs. (Post devaluation)	Names of the countries to which Sewing Machines are being exported
1966-67	48.06	Aden, Afghanistan, British Guiana, Canada, Ceylon, Congo.
1967-68	46.97	France, Ghana, Greece, Jordan, Kenya, Kuwait, Libya, Malasia.
1968-69 (upto) December, 1968)	31.62	Mauritius, Nigeria, Singapore, Sudan, Tanzania, Thailand T-Oman, U K, U.S.A., West Germany, Windward Island, Yugoslavia, and Zambia.

मध्य प्रदेश में पिछड़े क्षेत्र का विकास

4900. श्री गं च० दीक्षित : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समन्वय-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) तृतीय पंचवर्षीय योजना में मध्य प्रदेश में पिछड़े क्षेत्र निर्धारित करने के बारे में व्योरा क्या है, उन क्षेत्रों में सरकारी क्षेत्र के उद्योग स्थापित करने के लिए सरकार ने क्या कार्यवाही की है तथा वहाँ प्राथमिकता के आधार पर औद्योगिक उपक्रम स्थापित करने के लिए इस अवधि में कितने लाइसेंस जारी किये गये ; और

(ख) चतुर्थ योजना में ऐसे क्षेत्रों के अग्रतर विकास की क्या योजना है ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समन्वय-कार्य मन्त्री (श्री फलकशीन शर्मा) : (क) विभिन्न राज्यों में